

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2016 &  
IA No. 576 of 2016**

**Dated: 24<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Alinda Bhowal**

**Counsel for the Respondent(s) : Ms. Divya Chaturvedi  
Mr. Prateek Gupta for R-2 & 3**

**ORDER**

List the matter on **19.12.2017.**

**(S.D. Dubey)  
Technical Member**

*ts/ss*

**(Justice Ranjana P. Desai)  
Chairperson**